

However, it has been impressed upon the private sector that it would be desirable to provide a due share of employment in the industrial private sector to members of the Scheduled Castes and the Scheduled Tribes. Government are continuing their efforts so that that trade and industry to achieve reservation on a voluntary basis by the industrial private sector.

राष्ट्रीय कंडेट कोर और उस पर हुआ व्यय

448. श्री मूल जन्म डाला : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय राष्ट्रीय कंडेट कोर की कुल कितनी शाखाएँ हैं और इसमें कुल कितने कंडेट हैं और वर्ष 1978-79 के दौरान इस पर कितना व्यय हुआ है ;

(ख) क्या राष्ट्रीय कंडेट कोर की उपयोगिता को उचित ठहराने के लिए सरकार द्वारा कोई ठोस कार्यक्रम तैयार किये जाने का प्रस्ताव है ; और

(ग) यदि हाँ, तो इस कार्यक्रम की रूप रेखा क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी० पी० एन० सिंह) : (क) इस समय विभिन्न राज्यों में राष्ट्रीय कंडेट कोर के 16 निदेशालय हैं जिनके अधीन 90 ग्रुप मुख्यालय हैं और इन मुख्यालयों के प्रशासनिक नियंत्रण में 755 यूनिटें हैं । ये यूनिटें 9467 शैक्षिक संस्थानों में काम कर रही हैं । 30-11-1979 को राष्ट्रीय कंडेट कोर में कुल 10,01,531 कंडेट थे जबकि इसकी स्वीकृत संख्या 11 लाख थी । वर्ष 1978-79 के दौरान केन्द्रीय सरकार ने राष्ट्रीय कंडेट कोर के बजट में 310.55 लाख रुपये की राशि खर्च की । इस राशि में राष्ट्रीय कंडेट कोर में नियुक्त सैनिक अफसरों और प्रशिक्षण कर्मचारियों के वेतन और भत्तों, राष्ट्रीय कंडेट कोर महानिदेशालय, एन० सी० सी० निदेशालयों और एन० सी० सी० प्रशिक्षण स्थापनाओं से संबंधित स्थापना प्रभार, परिवहन व्यवस्था, उपस्कर, हथियारों, अभ्यास के गोला बारूद और वस्त्रों आदि जैसी मदों पर होने वाला व्यय शामिल नहीं है । इन पर होने वाले व्यय को लेखों के संबंधित सेवा शीर्षों में डाला जाता है । इस व्यय में राज्य सरकारों द्वारा एन० सी० सी० पर किया गया खर्च भी शामिल नहीं है ।

(ख) और (ग) एन० सी० सी० के लक्ष्यों और उद्देश्यों को ध्यान में रखते हुए एक पाठ्य-क्रम तैयार किया गया है और उसे कार्यान्वित किया जा रहा है । राज्य सरकारों से सलाह

करके इस पाठ्यक्रम की समय-समय पर समीक्षा की जाती है और जहाँ आवश्यक होता है उसमें संशोधन भी किया उजाता है ताकि युवकों की आकांक्षाओं को पूरा किया जा सके ।

Shortage of Cement in J & K

449. SHRI GHULAM RASOOL KOCHACK: Will the Minister of INDUSTRY be pleased to state:

(a) whether J & K State is faced with an acute shortage of cement;

(b) if so, whether the State was allotted only 1.21 lakh tonnes of cement during the current year;

(c) if so, whether this was much lower quota fixed to a State in comparison to other States;

(d) what was the total demand made by the State Government;

(e) what was the total cement quota allotted to State Government during the last year and how much was actually supplied to the State;

(f) whether Government have agreed to meet its demand and to arrange more supplies during the current year; and

(g) what will be the extra quota of cement to be supplied to the State during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The availability of cement in the country including J&K State is less than the demand.

(b) In the first six months of 1980, the State has been allocated 89,200 tonnes of cement.

(c) The quarterly allocation of cement to the States has been fixed with reference to certain norms of past consumption. These allocations, therefore, vary from State to State.

(d) The State Government of J & K have requested for a quarterly allocation of 75,000 tonnes of cement.

(e) During the year 1979 as against an allocation of 1,96,025 tonnes of cement, 1,44,620 tonnes of cement was despatched to J & K.

(f) and (g) Even though every effort is made to meet the requirement of the States by way of additional allocation to the extent possible, on account of limited availability of cement in the country, it has not yet been possible to raise the quarterly allocation of cement to the States. However, an additional allocation of 10,000 tonnes of cement has been made to meet the urgent requirement of the State, during the current quarter—April-June, 1980.

Permission of Kashmir Government to use Forest Resources for Paper

450. SHRI GHULAM RASOOL KOCHACK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Kashmir Government have decided to permit the use of forest resources for the manufacture of paper;

(b) if so, whether on the recommendations of the State Government

the Centre has cleared three projects, two for Jammu region and one for Kashmir Valley;

(c) if so, what will be the total expenditure involved in each project; and

(d) what assistance and help the Centre will provide for setting up of these projects and what will be the total production of paper from these projects ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (d) An application from a private entrepreneur for the grant of letter of intent for establishing a new undertaking at Zainakoot, Srinagar (J&K) for the manufacture of 10,000 tonnes of special boards, kraft paper, packing paper, writing paper & special papers based on soft wood has been received. The total investment envisaged by the party is Rs. 2.7 crores. The comments of the State Government are yet to be received on this proposal for taking a decision.

Death of Shrimati Purnima Singh in Delhi

451. SHRIMATI GEETA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the death of Shrimati Purnima Singh in Delhi on the 28th March, 1980;

(b) whether the culprits were arrested on the spot or later on, if so, their names;

(c) whether any investigation has been made to ascertain the cause of her death;

(d) if so, who conducted the investigation and names of the persons interrogated in this connection; and